

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2003/13609/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the nd 22 December, 2022.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. DJM/7819 dated 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to **avail winter vacation from 26.12.2022 till 31.12.2022 with station leave permission, with the official vehicle, at your own cost, from the morning of 25.12.2022 till the morning of 02.01.2023.** Further, the Addl. Sessions Judge cum Special Judge (POCSO) and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2003/6883-84 /A, dated , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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